

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 05 OF 2024 / EZ**

Madhusudan Palai

...Applicant

VERSUS

State of Odisha & Others

...Respondents

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3.	Photocopy of the committee report. (ANNEXURE – R7/2 Colly)	
4.	Photocopy of the letter No.163 dtd.26.02.2024. (ANNEXURE – R7/3)	

SPCB Odisha, R.No.7 & 8

Kolkata

Through

Date:

Sri Dipanjan Ghosh,
Advocates for the Respondent No.7 & 8
(State Pollution Control Board, Odisha)
e-mail: dpnjnghsh0@gmail.com
Phone No.:9903080977

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 05 OF 2024 / EZ

IN THE MATTER OF:

Madhusudan Palai

...Applicant

VERSUS

State of Odisha & Others

...Respondents

**AFFIDAVIT ON BEHALF OF STATE POLLUTION
CONTROL BOARD, ODISHA, R.NO. 7 & 8 IN
COMPLIANCE TO DIRECTION DTD.05.03.2024.**

I, Dr. Kailasam Murugesan, IFS, son of late
Paramasivam Kailasam aged around 56 years, at present
working as Member Secretary, State Pollution Control Board,
having my office at Paribesh Bhawan, A/118, Nilakantha
Nagar, Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda,
Odisha-751012, do hereby solemnly affirm and state as under:

1. That I am the Member Secretary of the Respondent No.7
Board and, as such, am well-acquainted with the facts



12 MAR 2024

and circumstances with the case and competent to swear this affidavit.

2. That I have gone through the copy of OA and understood the contents thereof.
3. That it is humbly submitted that the applicant has alleged illegal operation of M/s. Bariko Laterite Stone Quarry by the R.No.11 in a government land and in violation of environmental norms.
4. That the Hon'ble Tribunal considering the allegation made in the OA vide their order dtd.22.01.2024 have been pleased to constitute a committee to elicit the veracity of the allegations comprising of the following members;
 - (i) Senior Scientist, Odisha State Pollution Control Board,
 - (ii) Divisional Forest Officer, Khordha, or his representative of senior rank.
 - (iii) Director of Mines and Geology, Bhubaneswar, of his representative of senior rank, and



(iv) Collector & District Magistrate, Khordha, Odisha, or his representative not below the rank of Additional District Magistrate.

And directed the committee to inspect the site and submit its report within 4 weeks on affidavit with regard to the allegations made. The R.No.7 Board has been declared as the Nodal Agency for all logistic purposes and for filing the report of the committee on affidavit.

5. That after receipt of the copy of order dtd.22.01.2024 of the Hon'ble Tribunal along with copy of OA, the R.No.7 has nominated Dr. Sohan Giri, Addl. Chief Environmental Scientist and Regional Officer, Bhubaneswar (R.No.8) to represent the Board in the committee who shall also act as Nodal Officer and communicated the same to the other members of the committee vide Board's letter No.1195 dtd.25.01.2024. A copy of letter No.1195 dtd.25.01.2024 is annexed to this affidavit and marked as

ANNEXURE – R7/1.

6. That during the course of hearing of this OA on 05.03.2024, the Board through its counsel prayed for



time for filing affidavit bringing on record the inspection report of the committee, which was allowed by the Hon'ble Tribunal.

7. That in the meantime, the committee constituted by the Hon'ble Tribunal has inspected the site on 19.02.2024 and submitted the joint verification report with a suggestion that the Deputy Director of Mines, Khordha Circle, Khordha will submit the assessment of quantum of minor mineral illegal excavated by the R.No.11 as per Odisha Minor Mineral Concession Rules, 2016 and violation of conditions stipulated by the State Environment Impact Assessment Authority in the Environmental Clearance order as well as conditions imposed by the R.No.8 Board while consent to establish /operate and will scientifically calculate the volume of minor mineral excavated along with calculation of the penalty, environmental compensation and remedial measure as per existing orders / guidelines within a period of one month for submission of the final report before the Hon'ble Tribunal. Copy of the committee



report is annexed to this affidavit and marked as **ANNEXURE – R7/2 Colly.**

8. That in response to the aforesaid request, the Deputy Director of Mines, Khordha Circle, Khordha vide his letter No.163 dtd.26.02.2024 has intimated the Nodal Officer-cum- Regional Officer, Bhubaneswar (R.No.8) that in order to comply with the order dtd.22.01.2024 of the Hon'ble Tribunal, suggestion has been made to move the Hon'ble NGT for allowing three months time to complete the whole process and submit the report on the grounds stated in the letter dtd.26.02.2024. A copy of letter No.163 dtd.26.02.2024 is annexed to this affidavit and marked as **ANNEXURE – R7/3.**

9. That this affidavit is filed in compliance of the direction dtd.05.03.2024 of the Hon'ble Tribunal in order to bring on record the aforesaid documents and subsequent developments.

10. That the Respondent No.7 Board craves the leave of this Hon'ble Tribunal to file further affidavit if necessary for effective adjudication of this case.



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD.NO.ON-71/2009
PH:-9437627119 (M)

11. That the annexures annexed to the present affidavit are true and correct copies of their originals.
12. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.

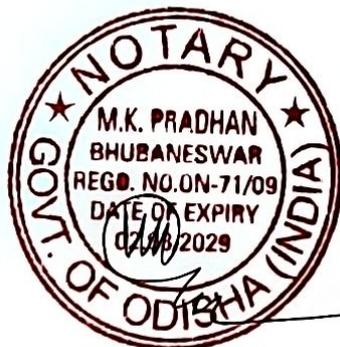

DEPONENT
Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar

VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 12th day of March, 2024. **SWORN BEFORE ME**


DEPONENT
Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar




MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD.NO.ON-71/2009
PH:-9437627119 (M)



ANNEXURE - R7/1

EPABX: 2561909/2562847
Tel: 2562822, 2560955
Email: Paribesh1@ospeboard.org
Website: www.ospeboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST AND ENVIRONMENT, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakanthanagar, Unit - VIII,
Bhubaneswar - 751 012, INDIA

No. 1195
VII - L - Misc - 1063

Date: 25/01/2024
Speed Post / E-mail

To

The Collector & District Magistrate
Khurda.

The Director of Mines & Geology
Bhubaneswar.

The Divisional Forest Officer
Khurda

Sub: OA No.05/2024/EZ - Madhusudnn Palai v. State of Odisha & Others.

Sir,

The Hon'ble NGT, EZB, Kolkata while adjudicating the OA vide their order dtd.22.1.24 has been pleased to constitute a committee to elicit the veracity of the allegation raised in the OA comprising of the following members.

- (i) Senior Scientist, Odisha State Pollution Control Board,
- (ii) Divisional Forest Officer, Khordha, or his representative of senior rank.
- (iii) Director of Mines and Geology, Bhubaneswar, of his representative of senior rank, and
- (iv) Collector & District Magistrate, Khordha, Odisha, or his representative not below the rank of Additional District Magistrate.

The committee has been directed to inspect the site in question and submit its report within 4 weeks. The SPCB.Odisha has been declared as the Nodal Agency for all logistic purposes and for filing report of the committee on affidavit. The case is posted to 5.3.24 for hearing. The allegation raised in the OA is regarding M/s Bariko Laterite Stone Quarry owned by R.No.11. Dr. Sohan Giri, Addl. Chief Env. Scientist and Regional Officer, Bhubaneswar (M-9437278633) has been nominated to represent the Board in the committee, who shall also act as the Nodal Officer. Hence, it is requested to take appropriate steps for compliance of the direction of the Hon'ble Tribunal so that the report can be filed within the stipulated time fixed by the Hon'ble Tribunal. Copy of OA along with order dtd.22.1.24 of the Hon'ble Tribunal are enclosed for your reference.

Encl: As above.

Yours faithfully,


Member Secretary

Memo No. 1196 / Date: 25/01/2024

Copy along with copy of enclosure forwarded to the Regional Officer, SPC Board, Bhubaneswar for information and necessary action.

Encl: As above.


Member Secretary

ANNEXURE - R7/2 Colly

COMMITTEE REPORT OF JOINT VERIFICATION ON DATED.19.02.2024 OF BARIKO LATERITE STONE IN O.A. NO.05/2024 FILED BY MADHUSUDAN PALAI VRS STATE OF ODISHA AND OTHERS

The Hon'ble NGT directed to constitute a Committee and the committee shall visit the site and submit its Report with regard to the allegations made in the original Application within four weeks in the matter of O.A. No. 05/2024 (EZ) filed by Madhusudan Palai vrs State of Odisha & Ors passed in order dated 22.01.2024.

The Hon'ble NGT directed to constitute a Committee comprising of the following Members:

- i) Senior Scientist, Odisha State Pollution Control Board;
- ii) Divisional Forest Officer, Khordha or his representative of senior rank;
- iii) Director of Mines and Geology, Bhubaneswar, or his representative of senior rank; and
- iv) Collector and District Magistrate, Khordha, Odisha or his representative not below the rank of Additional District Magistrate;

In view of this, a team consisting of the following members, Additional District Magistrate (Revenue) representative of Collector, Khordha, Sub-Collector, Khordha, Dr. Sohan Giri, Addl. Chief Env. Scientist & Regional Officer, Odisha State Pollution Control Board, Bhubaneswar, Smt. Sushree Swati Mohanty, Asst. Conservator of Forests Officer, Khordha Division, Khordha, Tahasildar, Tangi, Deputy Director of Mines, Khordha Circle, Khordha, Jagan Behera, Mining Officer, Khordha Circle, Khordha visited the site to enquire into the matter at 09.00 AM on dated.19.02.2024. Madhusudan Palai, S/o-Late Binayak Palai, At-Jharia, PO-Badapari and Giridhari Das, Lessee of Bariko Laterite Stone Quarry were present during the joint inspection.

Sl. No.	Name of the Officer	Designation
1	Sri Saphalya Mandita Pradhan	Additional District Magistrate (Revenue)
2	Sri Dipti Ranjan Sethi	Sub-Collector, Khordha
3	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Khordha Circle, Khordha
4	Dr. Sohan Giri,	Addl. Chief Env. Scientist & Regional Officer, Odisha State Pollution Control Board, Bhubaneswar
5	Smt. Sushree Swati Mohanty	Assistant Conservator of Forest, Khordha
6	Ms. Mitali Patra	Tahasildar, Tangi
7	Sri Jagan Behera	Mining Officer, Khordha

[Handwritten signatures and initials of the committee members]

1.0 Present Status of the allegation against Stone quarry:

The site was visited by the team on dtd. 19.02.2024 and the land in question was measured by RS, RI, and Amin of Tangi Tahasil, the team examined the contents of the allegations made in the original application of the petitioner in detail and with the help of available records the point wise observations was made as follows:-

Sl. No.	Issues	Present status
1.	The petitioner alleged that the lease holder has illegally started operation from Govt. land and private land adjoining the lease area by felling the trees from the Gochar Plot as well as from Private plots.	<p>The committee observed that the lease holder has been allotted Plot No.673 over area Ac.2.173 dec of Mouza-Bariko for operation. The Committee found that the lease area is properly demarcated in the field and boundary corner pillar points clearly delineated in the site. The lessee has operated the quarry but the quantum of minor mineral extracted by the lessee will be calculated scientifically by DDM Khordha as per the approved Mining Plan and other statutory clearances from the competent authorities.</p> <p>All the plots which are mentioned by the complainants in his petition were verified on the basis of available revenue records by Tahasildar, Tangi and her team. The detail verification report is given at Annexure-"A". It is seen from the verification report, some old quarries pit found in Plot No.665 of Mouza-Bariko and Plot No.430, 428, 679/1, 649, 650 and 652 of Mouza-Ramachandrapur. The Plot No.765 under Khata No.231 and Plot No.679/85 under Khata No.575/78 are not found in Mouza-Bariko and Ramachandrapur respectively. Further the report reveals that there is no excavation in Plot No.630, 631, 663 of Mouza-Bariko which are recorded in the</p>

[Handwritten signatures and initials]

		name of private person. The Committee did not found any sign of felling trees from Gochar plot as well as from private plots.
2.	There is allegation that the lessee have operated more than 10 meters depth quarry area.	As per the approved Mining Plan the lessee was entitled to carry out mining operation up to the depth of 6 meters which includes morrum, weathered zone and laterite horzone. The exact depth of excavation and quantum of minor mineral extraction will be scientifically calculated by DDM Khordha by taking necessary assistance with the help of satellite imagery and other relevant documents.
3.	The petitioner alleged that ongoing laterite stone quarry operation started in the year 2020 before the grant of Consent to Operate which would be clear from the RTI reply given by the PIO Tangi Tahasil vide his Letter dated.22.03.2023.	On verification of the record, it is found that EC was issued on 17.12.2020 and same was transferred in the name of lessee on 02.06.2022. The Lease Agreement was registered on 28.01.2021. CTE and CTO was issued by SPCB Odisha, BBSR on 03.12.2022 and 05.01.2023 respectively of the above source. On verification of the T.P. register, it is found that 'Y' form was issued in favour of the lessee on dated.04.03.2021. The photocopy of the register is annexed at "B".

2.0 Over all observations:

The committee members observed the following at the time of inspection:

- Environmental Clearance (EC) was issued for the Bariko Laterite Stone Quarry over a lease area of Ac.2.173dec or 0.880 Ha at village-Bariko, Tahasil-Tangi, Dist-Khordha vide SEIAA, Odisha Letter no. 10371/SEIAA, Dated 17.12.2020 in favour of Tahasildar, Tangi and valid till expiring of lease deed i.e. from 28.01.2021 to 27.01.2026.
- Transfer of EC from the name Tahasildar, Tangi to Sri Giridhari Das (successful bidder) was made vide SEIAA, Odisha Letter no.4668/SEIAA, Dated.02.06.2022.

[Handwritten signatures and initials]

- Consent to Establish (CTE) was issued on 03.12.2022 by SPCB, Odisha but Consent to Operate (CTO) was issued on 05.01.2023 for the said quarry (plot no.673, Khata no.270).
- The lease agreement was registered in respect of said quarry on dated.28.01.2021.
- The committee suggested that the Deputy Director of Mines, Khordha Circle, Khordha will to submit the assessment of quantum of minor minerals illegally excavated by the lessee from Bariko Laterite stone quarry as per OMMC Rules and stipulated conditions by SEIAA and SPCB, Odisha, Bhubaneswar. DDM, Khordha and Mining Officer, Khordha Circle will scientifically calculate the volume of minor minerals excavated along with calculation of penalty, Environment compensation and remedial measures as per the existing orders/guidelines within a period of one month to submit further compliance before Hon'ble NGT.

Jagan
19.02.24

Mining Officer, Khordha

M.S.I.
19.02.24

Deputy Director of Mines,

Khordha Circle, Khordha

Jha
19/2/24

RO, SPCB, Bhubaneswar

le
19/2/24

ACF, Khordha

[Signature]
19/2/24

Tahsildar, Tangi

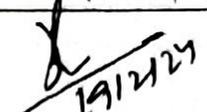
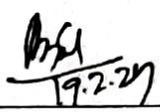
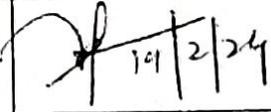
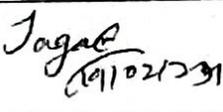
[Signature]
19/2/24

Sub-Collector, Khordha

[Signature]
19/2/24

Addl. District Magistrate, Khordha

**MEMBERS PRESENT ON JOINT FIELD VISIT ON DATED 19.02.2024
OF BARIKO LATERITE STONE QUARRY IN O.A. NO 05/2024/EZ
FILED BY MADHUSUDAN PALAI VS STATE OF ODISHA & OTHERS**

SL NO	NAME OF THE OFFICER	DESIGNATION	SIGNATURE
1	Sri Saphalya Mandita Pradhan	Additional District Magistrate (Revenue)	 19/2/24
2	Sri Dipti Ranjan Sethi	Sub- Collector, Khordha	 19/2/24
3	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Khordha	 19.2.24
4	Dr Sohan Giri	Sr. Env. Scientist & Regional Officer, Odisha, SPCB, Bhubaneswar	 19/2/24
5	Smt. Sushree Swati Mohanty	Assistant Conservator of Forests, Khordha	 19/2/24
6	Ms. Mitali Patra	Tahsildar, Tangi	 19/2/24
7	Sri Jagan Behera	Mining Officer, Khordha	 19/02/24

Madhusudan Palai - Applicant -

Giridhar Das Lessee -

Giridhar Das Lessee -
19/02/24

Giridhar Das.
19.02.24

Annexure - A

LAND SCHEDULE OF MOUZA-BARIKO AND RAMACHANDRAPUR LISTED IN NGT CASE=05/2024/EZ

SL NO	MOUZA	PLOT	KHATA NO	REA IN ACR	KISAM	RECORDED TENANT	EXCAVATED(YES/NO)	REMARKS
1	BARIKO	665	268	1.0820	Puratanpatita	Anabadi(Govt)	YES	TENTATIVELY 10 TO 12 YEARS OLD
2	BARIKO	765	231				NO	THE PLOT DOES NOT EXIST IN MOUZA=BARIKO
3	BARIKO	630	204(DIFFER FROM RECORDED KHATA NO. 211)	0.560	Bajefasal-2	Hata Padhan ,Nata Padhan S/o-Arata Padhan At-Panaspur	NO	
4	BARIKO	631	219(DIFFER FROM RECORDED KHATA NO. 233/3)	0.3435	Bajefasal-2	Surendra Kumar Sahoo, S/o-Dharma Sahoo,At-Bariko	NO	
5	BARIKO	663	105(DIFFER FROM RECORDED KHATA NO. 47)	0.195	Bajefasal-3	Krushna Barik, S/o-Chanda Barik At-Ramachandrapur,Dam Barik S/o-Mahadev Barik ,At-Panaspur	NO	
6	RAMCHANDRAPUR	430	463	11.327	Chota Jungle	Anabadi(Govt)	YES	TENTATIVELY 10 TO 12 YEARS OLD
7	RAMCHANDRAPUR	428	463	9.0600	Chota Jungle	Anabadi(Govt)	YES	TENTATIVELY 10 TO 12 YEARS OLD
8	RAMCHANDRAPUR	679/1	575/57	2.0000	Bagayat-2	Golak Palei,S/o-Aparti Palei,At-Jharia	YES	TENTATIVELY 10 TO 12 YEARS OLD
9	RAMCHANDRAPUR	679/85	575/78					PLOT DOES NOT EXIST IN MOUZA-RAMCHANDRAPUR
10	RAMCHANDRAPUR	649	04-12	1.0150	Bajefasal2	Bihari Palei, S/o-Pitbas Palei,At-Ramchandrapur	YES	TENTATIVELY 10 TO 12 YEARS OLD
11	RAMCHANDRAPUR	650	405(DIFFER FROM RECORDED KHATA NO. 309)	2.3980	Bajefasal-3	Sankar Palei,S/o-Bihari Palei,At-Ramchandrapur	YES	TENTATIVELY 10 TO 12 YEARS OLD
12	RAMCHANDRAPUR	652	372/8	0.5900	Sarad-3	Godabari Palei, S/o-Rajan Palei,At-Ramchandrapur	YES	TENTATIVELY 10 TO 12 YEARS OLD

[Signature]
19.2.24
Amin, Tangi

[Signature]
19/2/24
Revenue Inspector
Ramachandrapur

[Signature]
19/2/24
RS Tangi
Tahasil

[Signature]
19.02.24
Manning Officer
Khandwa

[Signature]
19/2/24
Tahasildar Tangi

Annexure - B

11/12/21

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1 10614 0530651 to 0530700

1 10615 0530701 to 0530750

1 10616 0530751 to 0530800

1 10617 0530801 to 0530850

1 10618 0530851 to 0530900

1 10619 0530901 to 0530950

1 10620 0530951 to 0531000

1 10621 0531001 to 0531050

1 10622 0531051 to 0531100

1 10641 0532001 to 0532050

1 10642 0532051 to 0532100

1 10643 0532101 to 0532150

1 10624 0531101 to 0531200

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Brisabandha B.S.Q-4 Subrat Pattanaik - Deepak J. Shrivastava

Nayaketa B.S.Q Satyam multiples At Ud, Jagadidh - Deepak J. Shrivastava

Sankar Sahoo Galan nipla chip At Ud, Jagadidh - N. Nigam

Manish Palit - Manish Palit - K. Raj

- do - - do -

Ajay Bledn Jariput B.S.Q-2 - Ajay B. Prasad

Jariput B.S.Q-9 - Jariput B.S.Q-9 - Jariput B.S.Q-9

Brisabandha B.S.Q-4 Subrat Pattanaik - Deepak J. Shrivastava

Brisabandha B.S.Q-4 Subrat Pattanaik - Deepak J. Shrivastava

L.S.Q - Jagadidh - Jagadidh

26	20	1	10625	0531201 to 0531200
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24	18	01	10627	0531201 to 0531250
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16-3-21	16	1	10633	0531401 to 0531450
	15	1	10635	0531701 to 0531750
	14	1	10637	0531801 to 0531850
	13	1	10629	0531401 to 0531450
	12	1	10630	0531401 to 0531500
	11	1	10632	0531551 to 0531600
	10	1	10628	0531351 to 0531400
	9	1	10631	0531501 to 0531550
17-3-21	9	1	10638	0531851 to 0531900
	8	1	10639	0531901 to 0531950
	7	1	10640	0531951 to 0532000
	6	1	10645	0532251 to 0532300
	5	1	10646	0532251 to 0532300
18-3-21	4	1	10647	0532301 to 0532350
22-3-21	3	1	10636	0531751 to 0531800
24-3-21	2	1	10645	0532201 to 0532250

19	Nagarkata L.S. & Anwar-A	Jun
18		
17	Barko L.S. & Giridhari Das. Jariput B.R-6	Jun
16	Jagadpur L.S. & Laxmi Kanta Pradhan	Jun
15		
14	Uopal Prasad Mottam	Jun
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} Prathalad Mottam
 } Nagarkata Black Stone Quarry rd-A } Debar Kishore Mahapatra
 } Jariput B.R-6 } Saroj Kumar Mohanty
 } permit mottam } Ananda C. Choudhary
 } Jariput B.R-6 } Saroj Kumar Mohanty
 } Nagarkata L.S. & Anwar-A } Saroj Kumar Mohanty



ANNEXURE-R7/3

OFFICE OF THE DEPUTY DIRECTOR OF MINES
KHORDHA CIRCLE, KHORDHA
BDA Colony, Pallahat, Near New Bus Stand, District Khordha-752056
 (E-Mail: ddgmines.khordha@gmail.com)

Letter No.163.../Mines, Khordha. Date.26.02.2024

From: D K Sahoo, Deputy Director Mines (I/c)
 Khordha Mining Circle, Dist-Khordha

To

The Nodal Officer-cum-Regional Officer
 SPC Board, Bhubaneswar

Sub: Requirement of time period for 3 months for assessment of excess excavation over Bariko Laterite quarry in connection with Hon'ble NGT OA No 05/2024/EZ-Madhusudan Palai-reg

Ref No: Letter No. 493/dt 13.02.2024 of SPCB, Bhubaneswar

Sir,

In inviting a reference to the subject cited above, I am to say that as per the decision of the committee visited on dt 19.02.2024 at Bariko site in connection to the above NGT application, the drone survey has been conducted over the private plots mentioned in the NGT order for the assessment of illegal excavation. The detailed scientific study on the Bariko laterite quarry over 0.880 ha/2.173 Ac shall be carried by ORSAC by microwave data for assessment of excess excavation of laterite. The excess excavation shall be determined by finding out the present volume of the quarry and the volume existed during the time of 01.03.2021 to 31.03.2021 (work order & 'Y' form issues). The previous micro wave data can be procured from National Remote Sensing Center, (NHRC), Hyderabad through ORSAC, Bhubaneswar. As per the discussion made with the Sr. Scientist of ORSAC today on dt 26.02.2024, the work will be undertaken by ORSAC and they will submit the report for compliance to NGT.

Therefore, Hon'ble NGT may be requested to allow a period of 3 months to complete the whole process and submit the report on affidavit in compliance the order dated dtd. 22.01.2024.

This is for favour of your kind information and necessary action.

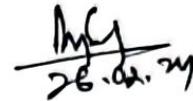
Yours faithfully


26.02.24

DEPUTY DIRECTOR OF MINES (I/C),
KHORDHA CIRCLE, KHORDHA

Memo No. 164 /Mines. Khordha, Date...26.02.2024

Copy submitted to the Chief Executive, ORSAC for favour of kind formation and necessary action.


26.02.24

DEPUTY DIRECTOR OF MINES (I/C),
KHORDHA CIRCLE, KHORDHA

Memo No. 165 /Mines. Khordha, Date...26.02.2024

Copy submitted to Collector and District Magistrate, District Khordha for favour of kind information and necessary action.


26.02.24

DEPUTY DIRECTOR OF MINES (I/C),
KHORDHA CIRCLE, KHORDHA

Memo No. 166 /Mines. Khordha, Date...26.02.2024

Copy submitted to Director of Mines and Geology, Odisha, Bhubaneswar/Director of Minor Minerals, Odisha, Bhubaneswar for favour of kind information and necessary action.


26.02.24

DEPUTY DIRECTOR OF MINES (I/C),
KHORDHA CIRCLE, KHORDHA